NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 41/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Rahul Hemchandra Visaria V/s.

M/s. Maurya Intermediaries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241 & 242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Dhiren Akbail Ada for PA2 Blub

Order CP Nos. 41/213,241&242/NCLT/MB/MAH/2016

The Petitioner side is absent; R2 Counsel is present.

The Petitioner side being absent, this Bench, hereby directs the petitioner or his counsel to present on the next date of hearing, failing which, the petition will be dismissed for default.

List this matter for hearing on 13.1.2017

Sd/-

B.S.V. PRAKĂSĤ KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)